

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.3392  
TO BE ANSWERED ON 5<sup>th</sup> AUGUST, 2022**

**FOOD TESTING BY FSSAI**

**3392. SHRI ANUMULA REVANTH REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of food samples checked by Food Safety and Standards Authority of India (FSSAI) for quality checking since 2017, year-wise/State-wise;
- (b) whether it is a fact that less than 1 per cent of the food business operators are convicted for inappropriate quality during quality checking and if so, the reasons behind low convictions; and
- (c) the allocation of total budget and utilization of funds for providing financial assistance to States/UTs under a central sector scheme for strengthening of food testing infrastructure since 2017, year-wise/State-wise?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): The implementation and enforcement of Food Safety and Standards (FSS) Act 2006, Rules and Regulations primarily lies with the State/UT Governments. Surveillance, monitoring, inspection and sampling of food products are carried out by Food Safety Officers of States/UTs and penal action is taken against the defaulting Food Business Operators (FBOs) as per the provisions of FSS Act, 2006, Rules and Regulations.

As per information received from States/UTs, the State wise details of number of samples analysed for the years 2017-18, 2018-19, 2019-20 and 2020-21 is at **Annexure I**. Details of convictions for the last two years viz. 2019-20 and 2020-21 is as below:-

<b>Year</b>	<b>No. of Samples Analysed</b>	<b>No. of Convictions in Civil Cases</b>	<b>No. of Convictions in Criminal Cases</b>
<b>2019-20</b>	118775	17345	780
<b>2020-21</b>	107829	14817	506

State wise details of grant released towards the strengthening and upgradation of 39 State Food Testing Laboratories (SFTL) from FY 2016-17 to FY 2021-22 under the Central Sector Scheme (CSS) for “*Strengthening of Food Testing System in the Country including Provision of Mobile Food Testing Labs*” (SOFTeL) is at **Annexure II**.

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## Details of Samples analysed

S. No.	Name of State/UT	2017-18	2018-19	2019-20	2020-21
1	Andaman & Nicobar Island	234	268	613	700
2	Andhra Pradesh	3881	4715	4044	2329
3	Arunachal Pradesh	269	291	346	169
4	Assam	610	515	459	672
5	Bihar	2248	4135	5665	1224
6	Chandigarh	376	315	384	292
7	Chhattisgarh	1564	988	1550	834
8	Dadara & Nagar Haveli	67	58	87	75
8a	Daman & Diu	71	145	145	
9	Delhi	1271	2461	2114	1509
10	Goa	1268	1550	147	329
11	Gujarat	9576	9884	13160	13284
12	Haryana	2067	2929	2417	2596
13	Himachal Pradesh	164	229	675	1568
14	Jammu & Kashmir	3643	3600	3688	4094
15	Jharkhand	580	499	1039	581
16	Karnataka	3257	3945	4551	5217
17	Kerala	3783	4378	5021	6971
18	Ladakh	Not applicable		6	0
19	Madhya Pradesh	6270	7063	15717	10886
20	Maharashtra	9022	4742	5962	4733
21	Manipur	830	388	92	235
22	Meghalaya	29	81	133	48
23	Mizoram	84	124	101	23
24	Nagaland	310	202	0	60
25	Odisha	229	327	702	1037
26	Puducherry	3,156	2037	5	5
27	Punjab	11057	11920	7053	6721
28	Rajasthan	3549	5760	6455	7343
29	Sikkim	4	182	18	32
30	Tamil Nadu	7383	5730	10528	10766
31	Telangana	823	1760	1680	894
32	Tripura	268	192	33	17
33	Uttar Pradesh	19063	22583	21193	20613
34	Uttarakhand	1119	755	1211	905
35	West Bengal	1228	1,708	1781	1067

Source: States/ UTs

**Annexure-II****State-wise Details of Grants Released for Strengthening and Upgradation of State Food Testing Labs (SFTLs) under Central Sector Scheme**

(Grants in Rs lakh)

<b>State</b>	<b>Total (from FY 2016-17 till FY 2021-22)</b>
Andhra Pradesh	50.00
Assam	916.20
Bihar	957.06
Chattisgarh	955.00
Delhi	1055.00
Goa	1059.25
Gujarat	2138.20
Haryana	1458.82
Himachal Pradesh	1007.00
Jammu & Kashmir	1441.90
Jharkhand	958.70
Karnataka	1580.75
Ladakh	3.50
Kerala	1982.50
Madhya Pradesh	1060.88
Maharashtra	637.62
Manipur	1197.40
Meghalaya	1058.20
Nagaland	1090.20
Odisha	963.30
Pudducherry	895.00
Punjab	686.00
Rajasthan	2092.00
Sikkim	509.80
Tamilnadu	1647.00
Telangana	1098.35
Tripura	713.00
Uttar Pradesh	1009.12
Uttarakhand	1058.00
West Bengal	1372.76